



2025:DHC:9467-DB



\$~18

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 15198/2023 & CM APPL. 60758/2023

SHITAL SINGH

.....Petitioner

Through:

versus

UNION OF INDIA

.....Respondent

Through: Mr. Sidharth Sinha, SPC with
AC Sunder Lal, Insp. Praladh Devenda, SI
Manjunath, HC Vinay Kumar

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

28.10.2025

%

1. There is no appearance on behalf of the petitioner on the last two dates and prior thereto on 14 May 2024. Rejoinder has also not been filed.

2. It appears that the petitioner is not interested in prosecuting the matter. Accordingly, the petition is dismissed for default and non-prosecution.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

OCTOBER 28, 2025/yg